

DIVISION BENCH

S-22

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/297(KB)2023
COMP.APPL/19(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	ASHOK GUPTA VS SUNLAND PROJECTS PRIVATE LIMITED
UNDER SECTION	SEC. 59 SEC. 130(1) SEC. 241(1) SEC. 242(4) SECTION 447

Appearances (via video conferencing/physically)

Mr.Reetobroto Kr. Mitra, Adv.] For the Petitioner
Mr.Rudrajit Sarka, Adv.]
Mr. S. Choudhury, Adv.]
Ms.Pushpa Mishra, Adv.]
Mr.Debangshu Dinda, Adv.]
Ms.Arundhati Barman Roy, Adv.]
Ms.Vanshika Mewar, Adv.]

Ms. Neha Somani, PCS.]For the Application in COMP.APPL/19(KB)2024

Mr.Abhrajit Mitra, Sr. Adv.] For R-3
Mr. D.N. Sharma, Adv.]
Mr.Amandeep Singh, Adv.]
Mr.Naman Chaudhury, Adv.]
Ms.Bhavna Tekriwal, Adv.]

ORDER

1. Ld. Sr. Counsel/ Counsel/ Authorized Representative for the parties present.
2. Post this matter on **17/05/2024**.

Court Officer